

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 123

CP (CAA) No.7 /Chd/Hry/2024  
(2nd Motion)

**IN THE MATTER OF:**

Hitachi Astemo Chennai Private Limited

...Transferor Company

AND

Hitachi Astemo Gurugram Powertrain System Pvt. Ltd

...Transferee Company

**Under Section:** 230-232, CA 2013

**Order delivered on 14.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Rishabh Sachdeva, Advocate

**ORDER**

This matter is taken up on urgent mentioning. At the request of learned counsel for the petitioner companies, list the matter on 03.06.2024.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM